

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.01.2025

COURT OF REGISTRAR

(HYBRID MODE)

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 476 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industries Development Bank of India Vs. Dinesh Chanabha Sodha	Bharti Nawlani
2.	I.A. No. 477 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industries Development Bank of India Vs. Shri Kunal Patel	Bharti Nawlani
3.	I.A. No. 478 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industries Development Bank of India Vs. Shri Dilip Jagdish Patel	Bharti Nawlani
4.	I.A. No. 479 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Small Industries Development Bank of India Vs. Surji Govindji Thakkar	Bharti Nawlani
5.	I.A. No. 482 of 2025 in Comp. App. (AT) (Ins.) No. ____ of 2025	Employees Provident Fund Organisation, Goa Vs. Consortium Led by Syonira Invecast Pvt. Ltd. & Anr.	Kaushal Gautam

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